

07.08.2012

Hon' Mr. Sanjeev Kausik, J.M.

Hon' Ms. Jayati Chandra, A.M.

Sri S.K. Kushwaha ^{and Sri Anand Kumar} / Counsel for the applicant
made a statement at the Bar that the
applicant does not wish to press the OA. ~~There~~
~~for the respondents~~ Sri P.N. Rai, counsel for the respondent

In view of the statement, the OA is dismissed
having not pressed.

S.K.
A.M.

(12/8)

16.
J.M.